

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Appeal No. 105 of 2016 (SZ)**

Appellant(s)  
Dr. Lenin Dhanisetty,  
Nellore Dist.,  
Andhra Pradesh.

Vs.

Respondent(s)  
Union of India, MoEF & CC,  
Rep. by its Secretary,  
New Delhi and 2 others

Legal Practitioners for the appellant:  
M/s. Ritwick Dutta,  
Rahul Choudhary &  
Stanly Hebzon Singh

Legal practitioners for respondents:  
Mr. G.M. Syed Nurullah Sheriff for R1  
Mr. T. Sai Krishnan for R-2  
Mr. Bharat Chakaravarthy for R-3

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date: 23<sup>rd</sup> May, 2017</p> <p>Learned counsel appearing for the appellant and the respondents are present.</p> <p>The appeal is listed for final arguments.</p> <p>As the Expert Member is not available, list the matter for final arguments on 21.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>